

NOTIFICATION NO. 112/2020

The arrangement made by the Hon'ble The Chief Justice from 15.04.2020 to 17.04.2020 published in the Madras High Court website vide Notification No.111/2020 dated 12.04.2020 **is to continue till 26.04.2020.**

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

High Court, Madras
Dated: 17.04.2020

M.JOTHIRAMAN
Registrar (Judicial)